

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 41/2015
AND
ORIGINAL APPLICATION NO. 189/2015**

IN THE MATTER OF::

Uma Shankar Patwa

.....

Applicant

//Versus//

Union of India & Ors

.....

Respondents

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Date:: 17-09-2020

Filed
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BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original application No.41/2015

AND

Original application No.189/2014

Umashankar Patwa & Ors.

Applicants

Versus

Union of India & Ors.

Respondents

**REPLY AFFIDAVIT ON BEHALF OF UNION OF INDIA, MINISTRY
OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (MoEF & CC)**

I, Dr. Veenu Joon, daughter of Shri R. K. Rathi, working as Scientist- 'D' in the Ministry of Environment, Forest and Climate Change, Government of India, Jor Bag Road, Aliganj, New Delhi-110003, do hereby solemnly affirm, and declare as under: -

1. It is humbly submitted before this Hon'ble tribunal that this instant reply affidavit is filed in compliance to order dated 13.12.2019 in OA No.41/2015 and 189/2014, filed by Umashankar Patwa before the Hon'ble NGT (Principal Bench), regarding SoorSarovar Bird Sanctuary Uttar Pradesh.

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2. That in the instant matter, the Hon'ble Tribunal had observed that there is a conflict of opinion regarding the exact area of SoorSarovar Bird Sanctuary. That as far as ESZ of above Protected Area (PA) is concerned, it submitted that the Government of Uttar Pradesh *vide* their office letter no.345, dated 30.03.2015, submitted a proposal for declaring the Eco-Sensitive Zone around the SoorSarovar Bird Sanctuary wherein, the area of the SoorSarovar Sanctuary was mentioned as 800 hectares (8.0Sq. Km). The proposed extent of Eco-Sensitive Zone was 1.0 Km all around the Sanctuary with an ESZ area of 18.17 Sq. Km. A copy of the proposal is annexed herewith as **Annexure-1**.
3. That this Ministry (answering respondent) had published the draft Notification *vide* S.O.1728 (E), dated 24.04.2018, based on the above proposal submitted by the Government of Uttar Pradesh.
4. That the said draft notification was put on the Ministry's website for 60 days inviting suggestions/objections from all stakeholders. Thereafter, the proposal was taken up for consideration by the ESZ Expert Committee in its 33rd meeting held on 28.02.2019. In the said meeting, the representative of the State Government stated that there is a discrepancy in the area mentioned in the draft notification

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and the area notified by the state, and had agreed that the correct area for the PA will be submitted in due course. A copy of the minutes of ESZ Expert Committee meeting is Annexed herewith as **Annexure-2**.

5. That the Government of Uttar Pradesh *vide* letter dated 17.07.2019 had submitted that the protected area around Soor Sarovar WLS is spread around 4.03 sq.km and not 8.09 sq.km as mentioned in the draft notification and the of ESZ area is 10.20 sq.km. The revised proposal of the State Government is herein annexed as **Annexure-3**.
6. That thereafter the proposal was again considered during the 36th meeting of Eco Sensitive Zone Expert Committee Meeting held on 18.07. 2019, wherein, the State of Uttar Pradesh had informed that the actual area of the sanctuary is 4.03 sq.km and not 8.0Sq.km, with an ESZ extent of 1.0 Km all around the sanctuary, and accordingly the area of ESZ was revised as 10.20 Sq. Km. The minutes of the said meeting is herein annexed as **Annexure-4**.
7. That when the State Government revised its proposal the area which sought to be declared as ESZ was reduced from 18.17 Sq. Km. to 10.20 Sq.Km as stated in its revised proposal received and

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requested the MoEF&CC to reduce the area of Protected Area from 8.0Sq Km to 4.03 Sq. Km.

8. That it is further relevant to submit that State Government after submitting the revised proposal admitted before the ESZ Expert Committee that after 1991 there has been three subsequent notifications issued by the State Government in the years 1997, 2008 and 2019 regarding protected area.

9. That in view of the above and in acceptance of the recommendation of the Expert Committee, the final ESZ Notification was issued by the MoEF&CC *vide* S.O 3649 (E), dated 10.10.2019.

10. That the Hon'ble NGT *vide* its order dated 13.12.2019 advised to hold a meeting of all stakeholders in the Ministry to resolve the issue of ambiguity in the area of Soor Sarovar WLS. In compliance of order dated 13.12.2019, a report was submitted by Sh. Rakesh Kr. Jagenia DIG, Wildlife Division of the MoEF& CC on 28.01.2020 and a copy of the report is annexed herewith as **Annexure-5**.

11. That subsequently in further compliance of the order of Hon'ble Tribunal, the issue of Soor Sarovar WLS was considered

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and listed for discussion during the 40th meeting of ESZ Expert Committee held on 16.03.2020. Shri Sunil Chaudhary, APCCF (WL), Forest Department, Government of Uttar Pradesh, made a presentation before the Expert Committee. During the presentation, the State Government revealed that subsequent addition and removal of area in the Soor Sarovar Sanctuary were done by the State Government during the years 1997, 2008 and 2019. The State Government also acknowledged that there is some ambiguity in the area of above mentioned Wildlife Sanctuary. The Committee advised the State Government to provide correct figure of protected area after having consultation.

12. That during the deliberations, the Expert Committee on ESZ had observed inconsistency in the boundary description of the Sanctuary cited in the Notification issued by the State Government. The Expert Committee, therefore, advised the State Government to provide correct area figure of the Wildlife Sanctuary, after having consultation with concerned stakeholders, which should be in conformity with the ground reality and testimony. *The State was also suggested to convey proper and factual statement before the Hon'ble Supreme Court and Hon'ble National Green Tribunal regarding the correct area of said sanctuary. The State representative had agreed to the suggestions.* the State

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Government may resolve the ambiguity in the area of bird sanctuary and submits the revised proposal to this Ministry. The minutes of the 40th ESZ Expert Committee meeting are annexed at **Annexure 6.**

13. That in view of the recommendations of the Expert Committee, Respondent (MoEF&CC) sought clarification from the State Government *vide* its email dated 20.04.2020. [REDACTED]

14. That the dispute before this tribunal is with regard to area of the bird sanctuary, if any, which is as per the notification dated 10.10.2019 is 4.03Sq.Km. Till date the State Government has failed to provide any other additional or lesser area other than the area prescribed in the notification dated 10.10.2019. It is further relevant to state that the answering respondent has already issued letter to the State Government in this regard on 16.09.2020 and has again requested to provide the area of ESZ which it seeks to be added or subtracted in the present notification.

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15. That since respondent (MoEF&CC) had not received any clarification in respect of recommendation made by ESZ Expert Committee, therefore the Ministry *vide* letter dated 15.09.2020 has

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reiterated that the information sought may be provided within 15 days. Copy of the letter is annexed herewith as **Annexure-7**

16. That it is most humbly submitted that the notification dated 10.10.2019 has been challenged before the Hon'ble Supreme Court by way of IA NO.169158 of 2019 filed by intervener Dr. Sharad Gupta in the matter of M.C. Mehta Vs. Union of India.

17. That the Hon'ble Court was pleased to issue notice on IA No. 196158 of 2019 in WP(C) No.13381 of 1984 *vide* its order dated 30.01.2020. A Copy of the order is annexed herewith as **Annexure 8**

18. That the above captioned matter along with IA NO.196157 of 2019 is listed for further hearing on 9.10.2020.

19. That in view of the position stated in the preceding paras, it is humbly submitted before this Hon'ble Tribunal that it may issue appropriate order, as deem fit and proper and on merits.

20. That the statements made in paragraphs are true to my knowledge and those made in paragraphs are true to the

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information derived from the records of the case and rest are by way of submission before this Hon'ble Tribunal.

Veenu Joon
DEPONENT

(डा. वीनु जून)
(Dr. VEENU JOON)
वैज्ञानिक 'डी'/Scientist 'D'
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
Min. of Environment, Forest and Climate Change
भारत सरकार, नई दिल्ली
Govt. of India, New Delhi

VERIFICATION

Verified at New Delhi on 17th September 2020 that the contents of above Affidavit are true and correct to the best of my knowledge derived from the record of the case, no part of it is false and nothing material has been concealed there from.

Veenu Joon
DEPONENT

(डा. वीनु जून)
(Dr. VEENU JOON)
वैज्ञानिक 'डी'/Scientist 'D'
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
Min. of Environment, Forest and Climate Change
भारत सरकार, नई दिल्ली
Govt. of India, New Delhi

An-1
Annexure-1

संख्या-164/चौदह-4-2014-802/2011 टीसी-1

प्रेषक,

सुनील पाण्डेय,
सचिव,
उत्तर प्रदेश शासन।

सेवा में,

श्री अशोक लवासा,
सचिव,
इन्दिरा पर्यावरण भवन,
जोर बाग रोड, अलीगंज,
नई दिल्ली-110003

वन अनुभाग-4

विषय:-जनपद आगरा में सूर सरोवर पक्षी विहार के ईको-सेन्सिटिव जोन का निर्धारण किया जाना।

महोदय,

कृपया प्रदेश के नेशनल पार्क एवं सेन्चुरी हेतु ईको सेन्सिटिव जोन के निर्धारण विषयक अधोहस्ताक्षरी के अर्द्धशा0पत्र संख्या-345/14-4-2014-802/2011 दिनांक 11 मार्च, 2014 तथा अर्द्धशा0पत्र संख्या-4010/14-4-2014 दिनांक 24 नवम्बर, 2014 के अनुक्रम में मुझे यह कहने की अपेक्षा की गयी है कि सूर-सरोवर पक्षी विहार, आगरा में ईको सेन्सिटिव जोन की अधिसूचना का आलेख्य अंग्रेजी/हिन्दी में (हार्ड/साफ्ट कापी में) संलग्न कर प्रेषित है।

ईको सेन्सिटिव जोन में निषिद्ध (Prohibited) विनियमित (regulated) तथा अनुमन्य (permitted) कार्यों को निम्नवत निर्धारित किया गया है :-

Prohibited		Regulated		Permitted	
1	Commercial mining	1	Felling of trees	1	Ongoing agriculture and horticulture practies by local communities
2	Setting of saw mills	2	Commercial use of natural water resources including ground water harvesting	2	Erection of electrical cables
3	Setting of industries causing pollution	3	Movement of vehicular traffic at night	3	Rain Water harvesting
4	Commercial use of firewood	4	Introduction of exotic species	4	Fencing of premises of hotels and lodges
5	Use of polythene bags by shopkeepers	5	Air and vehicular pollution	5	Organic farming
6	Use or production of any hazardous	6	Adoption of green technology for all	6	Use of renewable energy sources

G.O. letter(p)

Con(Sun)

सौच्य बँक में व्यस्त है।

सुनील पाण्डेय
सचिव (अ. व. शा.)
नई दिल्ली
दिनांक 30 मार्च, 2015

लखनऊ/दिनांक 30 मार्च, 2015

DAF (WB) release
stay letter to
examine part
of them end

Office of AS (HWP)
Dy No. 2156
Date: 08.04.2015

DZECM
Sri. Saini

Office of AS (HWP)
Dy No. 2156
Date: 7/4/15

2156
6/4/15

13/4/15

Office
Dy. No. 959
Date: 13-4-

(10)

substances	activities		
7 Discharge of effluents and solid waste in natural water bodies or terrestrial area	7 Sign boards & hordings	7	Protection of hill slopes and river banks
	8 Establishment of major hydroelectric projects	8	Widening of roads
	9 Undertaking activities related to tourism like over-flying the National Park/Bird Sanctuary area by any aircraft, hot-air balloons	9	Establishment of hotels and lodges and their fencing
	10 Drastic change of agriculture system		

सूर-सरोवर पक्षी विहार, आगरा में ईको सेन्सिटिव जोन की सीमा 01 किमी० निर्धारित किया जाय, परन्तु व्यावसायिक खनन 01 कि०मी० की सीमा तक निषिद्ध रहेगी।

कृपया उपर्युक्त सूर-सरोवर पक्षी विहार, आगरा की अधिसूचना निर्गत करने का कष्ट करें।

संलग्नक : नोटिफिकेशन का आलेख्य अंग्रेजी /
हिन्दी में सी०डी०सहित।

भवदीय,


(सुनील पाण्डेय)
सचिव,

संख्या तददिनांक

प्रतिलिपि प्रमुख वन संरक्षक, उ०प्र०, लखनऊ को इस आशय से प्रेषित कि वे किसी भिन्न अधिकारी के माध्यम से नोटिफिकेशन का आलेख्य अंग्रेजी/हिन्दी में सी.डी. सहित भारत सरकार को शीघ्र व्यक्तिगत रूप से उपलब्ध कराने का कष्ट करें।

आज्ञा से,


(प्रतिभा सिंह)
विशेष सचिव,

MINUTES OF 33rd ESZ EXPERT COMMITTEE MEETING FOR THE DECLARATION OF ECO-SENSITIVE ZONE (ESZ) AROUND WILDLIFE SANCTUARIES/NATIONAL PARKS HELD ON 28th FEBRUARY 2019 IN THE MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE.

The 33rd Expert Committee Meeting on Eco-Sensitive Zones (ESZ) was held under the Chairpersonship of Shri A. K. Jain, Additional Secretary on 28th February, 2019, in the Ministry of Environment, Forest & Climate Change, Indira Paryavaran Bhawan, New Delhi. The list of participants is annexed.

2. At the outset, the Chairperson welcomed the participants from Gujarat, Maharashtra, Rajasthan, Uttar Pradesh, Madhya Pradesh, Telangana, Tripura, Karnataka, Jharkhand and the Expert Members. After brief introduction by the participants, Chairman briefly mentioned that the basic purpose of ESZ Notification is to provide an additional layer of protection in the form of a buffer zone to the Protected Areas. He emphasised that while declaring the ESZ, there should not be any hindrance to the local population/villagers in their existing employment and their day to day life. He also elaborated that if there are comments received from various stakeholders in the Notification process, those should be addressed with proper public consultation. Thereafter he requested the States to present their proposals as per agenda.

3. Following 22 proposals for declaration of ESZ were listed in the agenda for consideration. The representatives of respective State Governments presented their proposals for the consideration of the Expert Committee:

Sl. No.	State	Protected area	Status*
1.	Gujarat	Kutch Desert Sanctuary	Draft Proposal
2.	Uttar Pradesh	Nawabganj Bird Sanctuary	Re-notified Proposal
3.	Uttar Pradesh	Sandi Bird Sanctuary	Re-notified Proposal
4.	Uttar Pradesh	Soor Sarovar Bird Sanctuary	Draft Proposal
5.	Uttar Pradesh	Lakh Bahosi Bird Sanctuary	Re-notified Proposal
6.	Madhya Pradesh	Kanha NP and Phen Sanctuary	Draft Proposal
7.	Tripura	Trishna Wildlife Sanctuary	Draft Proposal
8.	Jharkhand	Udhwa Lake Bird Wildlife Sanctuary	Draft Proposal
9.	Jharkhand	Palkot Wildlife Sanctuary	Draft Proposal
10.	Jharkhand	Gautam Buddha Wildlife Sanctuary	Draft Proposal
11.	Jharkhand	Lawalong Wildlife Sanctuary	Draft Proposal

Sl. No.	State	Protected area	Status*
12.	Maharashtra	Tadoba Tiger National Park & Andhari Wildlife Sanctuary	Re-notified Proposal
13.	Odisha	Nandankanan Wildlife Sanctuary	Draft Proposal
14.	Rajasthan	Shergarh Wildlife Sanctuary	Re-notified Proposal
15.	Rajasthan	Keoladeo Wildlife Sanctuary	Re-notified Proposal
16.	Rajasthan	Zonal Master Plan of Mount Abu ESA	Review on ZMP
17.	Telangana	Kesu Brahmananda Reddy NP	Re-notified Proposal
18.	Karnataka	Sharavathi Valley Wildlife Sanctuary	Re-notified Proposal
19.	Karnataka	Daroji Bear Sanctuary	Re-notified Proposal
20.	Karnataka	Biligiriranganaswamy Tiger Reserve	Re-notified Proposal
21.	Karnataka	Chinchioli Wildlife Sanctuary	Re-notified Proposal
22.	Karnataka	Banerghatta National Park	Re-notified Proposal

(*) Re-notified proposals are those, for which draft Notifications published earlier could not be finalised within stipulated time frame of 545 days and the draft Notifications re-notified afresh with the consent of the State Government.

4. Discussion on the ESZ Proposals

GUJARAT

4.1. Eco-sensitive Zone around Kutch Desert Sanctuary, Gujarat:

Shri. Shyamal Tikadar, APCCF (WL), Government of Gujarat apprised the Committee about the proposal. It was informed that the draft Notification was published on 11th September, 2018. The salient features of the draft Eco-Sensitive Zone (ESZ) are as follows:

Area of PA : 7506.22 sq. km

Proposed ESZ area : 733.48 sq. km

Proposed Extent : 0 to 1 km

It was mentioned that the Kutch Desert Sanctuary is situated in Bhuj, Anjar, and Bhachau & Rapar Taluka/Tehsil of Kachchh district in the State of Gujarat. It supports one of the largest congregations of Greater Flamingos including the famous breeding ground known as 'Flamingo City'. The Sanctuary holds various treasures showing significant phases of Harappan civilization.

4.3 Eco-sensitive Zone around Sandi Bird Sanctuary, Uttar Pradesh:

Shri. Anand Kumar, Dy. Conservator of Forest, Government of Uttar Pradesh apprised the Committee about the proposal. It was informed that the draft Notification was published on 2nd November, 2016. The salient features of the draft Eco-Sensitive Zone (ESZ) are as follows:

Area of PA	:	3.085 sq. km
Proposed ESZ area	:	11.33 sq. km
Proposed Extent	:	1 km uniform

It was mentioned that the Sandi Bird Sanctuary is located in district Hardoi of Uttar Pradesh. It is known for its open habitat and large variety of indigenous birds. Large numbers of migratory birds also visit the Sanctuary during winter. The extent of proposed Eco sensitive Zone is 1.0 kilometre all around the boundary of the protected area.

No comments were received from the stakeholders/public. After detailed deliberation, the Committee recommended for finalisation of the draft Notification.

4.4 Eco-sensitive Zone around Soor Sarovar Bird Sanctuary, Uttar Pradesh:

Shri. Anand Kumar, Dy. Conservator of Forest, Government of Uttar Pradesh apprised the Committee about the proposal. It was informed that the draft Notification was published on 24th April, 2018. The salient features of the draft Eco-Sensitive Zone (ESZ) are as follows:

Area of PA	:	8.0 sq. km
Proposed ESZ area	:	18.17 sq. km
Proposed Extent	:	1 km

It was mentioned that the Soor Sarovar Bird Sanctuary is located in district Agra in Uttar Pradesh. The Soor Sarovar Bird Sanctuary is the artificial lake at the northern peripheral edge of river Yamuna which has mosaic ecological niches resulting in diversity of flora and fauna. The sanctuary gives shelter to more than 165 species of birds and also considered as important habitat of Hog Deer, Hyena, Spotted deer, Porcupine, Indian pangolin, Jackal, Wild Boar Jungle Cat, Mongoose, Monkey, Nilgai etc.

No comments were received from the stakeholders/public. The Members of the Expert Committee mentioned about the discrepancy observed area the area mentioned in the draft Notification and the area notified by the State. The

representative of the State mentioned that the corrected area of PA will be provided to the Ministry.

After detailed deliberation, the Committee recommended the draft Notification for finalisation subject to submission of above information by the State Government.

4.5 Eco-sensitive Zone around Lakh Bahosi Bird Sanctuary, Uttar Pradesh:

Shri. Anand Kumar, Dy. Conservator of Forest, Government of Uttar Pradesh apprised the Committee about the proposal. It was informed that the draft Notification was published on 30th November, 2018. The salient features of the draft Eco-Sensitive Zone (ESZ) are as follows:

Area of PA	:	80.23 sq. km
Proposed ESZ area	:	3.23 sq. km
Proposed Extent	:	0.1 km

It was mentioned that Lakh Bahosi Bird Sanctuary is located about 38 km. from the district headquarter of Kannauj in Uttar Pradesh. It is known for its open habitat of large number of migratory and resident birds including globally threatened species such as Greater Spotted Eagle, Saras Crane, Oriental Darter, Black headed Ibis, Black necked Stork, Painted Stork. It is very important wetland which maintains the ground water regime of the area and also forms a very conducive habitat for aquatic flora and fauna.

No comments were received from the stakeholders/public. After detailed deliberation, the Committee recommended for finalisation of the draft Notification.

MADHYA PRADESH

4.6 Eco-sensitive Zone around Kanha NP and Phen Sanctuary, Madhya Pradesh:

Ms. Anjana S. Tirkey, Deputy Director, Government of Madhya Pradesh apprised the Committee about the proposal. It was informed that the draft Notification was published on 30th October, 2018. The salient features of the draft Eco-sensitive Zone (ESZ) are as follows:

Area of PA	:	1050.74 sq. km
Proposed ESZ area	:	1193.829 sq. km
Proposed Extent	:	0 to 30 km

It was Stated that Kanha National Park and Phen Wildlife Sanctuary is located in the Mandla and Balaghat districts of Madhya Pradesh. Kanha National Park is one of the better Protected Areas in the country and considered as extremely important tiger landscape; while Phen Wildlife Sanctuary is an important parts of ecological connectivity for Kanha - Achanakmar Wildlife Sanctuary.

33rd Expert Committee Meeting on ESZ held on 28th February, 2019
List of Participants

Members of Expert Committee

1. Shri A. K. Jain, Additional Secretary, Chairperson.
2. Shri S. A. Hussain, Scientist 'G', WII, Dehradun.
3. Dr. K. Chandra Sekar, Scientist 'E', GB Pant Institute of Himalayan Environment & Development, Almora.
4. Dr. Ambrish, Scientist 'E', B. S. I., Dehradun.
5. Ms. Vishaish Uppal, Director, WWF India.
6. Shri. Raja Ram Singh, AIG, NTCA.
7. Shri. B. B. Sakhi, Director, MoWR, RD&GR.
8. Dr. Sanjay Singh, Scientist, ICFRE, Dehradun.
9. Dr. Basudev Tripathy, Scientist, Z.S.I., Kolkata.
10. Shri. Mahinder Singh, Director, Department of Land Resources.
11. Shri. Sanjay k Aggarwal, Deputy Director, Forest Survey of India, Dehradun.
12. Dr. Sandeep Kumar Rawat, Associate Town & Country Planner, TCPO, Ministry of Housing & Urban Affairs.
13. Shri. Hitendra Padalia, Head FED, IIRS, ISRO, Dehradun.
14. Shri. Guru Prasad J, Deputy Director, CWC.

Ministry of Environment, Forest and Climate Change, GOI

15. Dr. Subrata Bose, Director (SC-'F'), MoEF & CC.
16. Shri Pankaj Verma, Additional Director (SC-'E'), MoEF & CC.
17. Dr. Veenu Joon, Deputy Director (SC-'C'), MoEF&CC.
18. Dr. Shaikhom Inaotombi Singh (Consultant-ESZ), MoEF&CC.

Officials of Government of Karnataka

19. Shri. S. K. Malkhede, APCCF Wildlife, Government of Karnataka.

Officials of Government of Jharkhand

20. Shri. A. Siddeque, Secretary, Government of Jharkhand.
21. Shri. P. K. Verma, PCCF, WL& CWLW, Government of Jharkhand.
22. Shri. K. Ravikan, Secretary Industry, Government of Jharkhand.
23. Shri. Dileep Kumar Yadav, DFO, Forest Department, Government of Jharkhand.

Officials of Government of Uttar Pradesh

24. Shri Anand Kumar Singh, Deputy Conservator of Forests, U.P. Forest & Wildlife Department, Government of Uttar Pradesh.
25. Shri Anil Kumar Singh, Wildlife Warden, National Chambal Sanctuary, Agra, Government of Uttar Pradesh.

26. Shri. R. K. Singh, CCF, Forest Department, Government of Uttar Pradesh.

Officials of Government of Maharashtra

27. Shri. G. Guruprasadm Deputy Director, Tadoba Tiger Reserve, Forest Department, Government of Maharashtra.

Officials of Government of Odisha

28. Shri. J. K. Das, Deputy Director Nandankaran, Odisha Forest Department, Government of Odisha.

Officials of Government of Gujarat

29. Shri. Shyamal Tikadar, APCCF (WL), Gujarat Forest Department, Government of Gujarat.

30. Shri. A. C. Patel, CCF Kutch Desert, Forest Department, Government of Gujarat.

Officials of Government of Rajasthan

31. Shri. Sunil Chidri, DCF (WL), Kota, Forest Department, Government of Rajasthan.

32. Shri. Ajit Uchoi, DCF (WL), Keoladeo NP, Bharatpur, Forest Department, Government of Rajasthan.

33. Shri. K. C. Meena, CCF(WL), Jaipur, Forest Department, Government of Rajasthan.

34. Shri. R. K. Kyayvnjea, CTP, Town Plg Department, Government of Rajasthan.

Officials of Government of Madhya Pradesh

35. Dr. C. S. Bhadoriya, RO, EPCO, Bhopal, Government of Madhya Pradesh.

36. Ms. Anjana S. Tirkey, Deputy Director, Kanha Tiger Reserve, Government of Madhya Pradesh.

Officials of Government of Tripura

37. Shri. Biplab Datta, Wildlife Warden, Trishna WLS, Forest Department, Government of Tripura.

Officials of Government of Telangana

38. Shri. P.K.Jha, PCCF(HoFF) & (WL) & CWLW (FAC), Government of Telangana.

कार्यालय प्रधान मुख्य वन संरक्षक, वन्य जीव, उत्तर प्रदेश, लखनऊ।
पत्र संख्या- 182 / 23-7-1, लखनऊ, दिनांक, जुलाई 17 2019

Annexure 3 (copy) 17

सेवा में,

उप निदेशक,
(आर0ई0एस0जेड0 डिवीजन)
भारत सरकार,
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय,
इन्दिरा पर्यावरण भवन, जोर बाग रोड,
अलीगंज, नई दिल्ली-110003

विषय:- Minutes of 33th Meeting of the Expert Committee for declaration of Eco-Sensitive Zone (ESZ) around Wildlife Sanctuary and National Parks-regarding.

संदर्भ:- पर्यावरण, वन एवं जलवायु परिवर्तन, मंत्रालय भारत सरकार का पत्रांक-25-1/2012-ESZ-RE (Vol-IV) दिनांक 11.03.2019

महोदय,

उपरोक्त विषयक संदर्भित पत्र के क्रम में अवगत कराना है कि उप वन संरक्षक, राष्ट्रीय चम्बल सेंचुरी प्रोजेक्ट, आगरा ने अपने पत्रांक-2272/23-1 ई0सं0जो0 दिनांक 22.04.2019 द्वारा अवगत कराया है कि सूर सरोवर पक्षी विहार, कीठम आगरा के ईको-सेन्सिटिव जोन के ड्राफ्ट नोटीफिकेशन सं0-1567 दिनांक 24.04.2018 द्वारा प्रकाशित किया गया है, जिसमें कतिपय त्रुटियां हैं। उक्त त्रुटियों को संशोधन करते हुए दिनांक 28.02.2019 को नई दिल्ली में श्री ए0के0 जैन, एडिशनल सेक्रेटरी, पर्यावरण, वन एवं जलवायु परिवर्तन, मंत्रालय भारत सरकार की अध्यक्षता में आयोजित ईको-सेन्सिटिव जोन की एक्सपर्ट कमेटी की 33वीं बैठक में सूर सरोवर पक्षी विहार, कीठम आगरा के ईको-सेन्सिटिव जोन से सम्बन्धित संशोधित सूचनाओं की 20 प्रतियां उपलब्ध कराते हुए एम0एस0 पावर प्वाइंट प्रेजेंटेशन भी तैयार कर एक्सर्ट कमेटी के समक्ष प्रस्तुत किया जा चुका है।

उप वन संरक्षक, राष्ट्रीय चम्बल सेंचुरी प्रोजेक्ट, आगरा ने ड्राफ्ट नोटीफिकेशन में संशोधन हेतु अपने उपरोक्त संदर्भित पत्र से अनुरोध किया गया है, जिसे इस अनुरोध के साथ संलग्न कर प्रेषित किया जाता है कि कृपया सूर सरोवर पक्षी विहार, कीठम आगरा के ईको-सेन्सिटिव जोन में संशोधन करने का कष्ट करें।

संलग्नक:-उपरोक्तानुसार।

भवदीय,

(संजय श्रीवास्तव)

अपर प्रधान मुख्य वन संरक्षक, ईको विकास,
उत्तर प्रदेश, लखनऊ।

पत्र संख्या- 182 / उक्तदिनांकित।

प्रतिपिपिलि: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. मुख्य वन संरक्षक, वन्य जीव, पश्चिमी क्षेत्र, कानपुर।
2. उप वन संरक्षक, राष्ट्रीय चम्बल सेंचुरी प्रोजेक्ट, आगरा।

(संजय श्रीवास्तव)

अपर प्रधान मुख्य वन संरक्षक, ईको विकास,
उत्तर प्रदेश, लखनऊ।

सेवा में,

प्रधान मुख्य वन संरक्षक,
वन्यजीव, उ०प्र०,
लखनऊ।

विषय:- Minutes of 33th Meeting of the Expert Committee for declaration of Eco-Sensitive Zone (ESZ) around Wildlife Sanctuaries and National Parks-regarding.

सन्दर्भ:- अपर प्रधान मुख्य वन संरक्षक, ईको विकास, उ०प्र०, लखनऊ का पत्रांक 3223/23-7-1 दिनांक 03-04-2019 तथा पर्यावरण एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार का पत्रांक 25-1/2012-ESZ-RE (VOL. IV) दिनांक 11-03-2019

महोदय,

उपरोक्त विषयक सन्दर्भित पत्र के क्रम में अनुरोध के साथ अवगत कराना है कि सूरसरोवर पक्षी विहार कीठम आगरा के ईको सेन्सिटिव जोन का ड्राफ्ट नोटिफिकेशन सं० 1567 दिनांक 24-04-2018 को भारत सरकार द्वारा प्रकाशित किया गया है, जिसमें कतिपय त्रुटियां हैं। उक्त त्रुटियों को संशोधित करते हुए दिनांक 28-02-2019 को नई दिल्ली में श्री ए०के० जैन, एडिसनल सेक्रेटरी, पर्यावरण एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार की अध्यक्षता में आयोजित ईको सेन्सिटिव जोन की एक्सपर्ट कमेटी की 33वीं बैठक में सूरसरोवर पक्षी विहार के ईको सेन्सिटिव जोन से सम्बन्धित संशोधित सूचनाओं की 20 प्रतियां उपलब्ध कराते हुए एम०एस० पावर प्वाइंट प्रेजेंटेशन भी तैयार कर एक्सपर्ट कमेटी के समक्ष प्रस्तुत किया जा चुका है। ड्राफ्ट नोटिफिकेशन में निम्न प्रकार संशोधन किया जाना अपेक्षित है-

डाफ्ट नोटिफिकेशन में दर्ज	संशोधन
<p>प्रारूप अधिसूचना सूरसरोवर पक्षी विहार अभ्यारण्य उत्तर प्रदेश राज्य में आगरा जिला में 800 है० क्षेत्र में फैला हुआ है।</p> <p>Draft Notification The Soor Sarovar Bird Sanctuary is spread over an area of 800 hectare in District Agra in the State of Uttar Pradesh.</p>	<p>प्रारूप अधिसूचना सूरसरोवर पक्षी विहार अभ्यारण्य उत्तर प्रदेश राज्य में आगरा जिला में 403.09 है० क्षेत्र में फैला हुआ है।</p> <p>Draft Notification The Soor Sarovar Bird Sanctuary is spread over an area of 403.09 hectare in District Agra in the State of Uttar Pradesh.</p>
<p>1. पारिस्थितिकी संवेदी जोन का विस्तार और सीमा- (1) उत्तर प्रदेश के आगरा जिले में उक्त पारिस्थितिकी संवेदी जोन की सीमा सूरसरोवर पक्षी अभ्यारण्य की सीमा से 1 किलोमीटर तक है। इस पारिस्थितिकी संवेदी जोन का क्षेत्रफल 18.17 वर्ग किलोमीटर है (27° 14' 4" उ अक्षांश और 27° 31' 52" उ अक्षांश और 77° 49' 38" पूर्वी अक्षांश 77° 52' 40" पूर्वी अक्षांश) है।</p> <p>1. Extent and boundaries of Eco-sensitive Zone- (1) The said Eco-Sensitive Zone is up to one kilometre from the boundary of</p>	<p>1. पारिस्थितिकी संवेदी जोन का विस्तार और सीमा- (1) उत्तर प्रदेश के आगरा जिले में उक्त पारिस्थितिकी संवेदी जोन की सीमा सूरसरोवर पक्षी अभ्यारण्य की सीमा से 1 किलोमीटर तक है। इस पारिस्थितिकी संवेदी जोन का क्षेत्रफल 10.2025 वर्ग किलोमीटर अथवा 1020.25 हैक्टेयर है (27° 16' 7.42" उ 77° 50' 18.71" पूर्वी, 27° 13' 58.64" उ 77° 50' 23.72" पूर्वी, 27° 15' 7.66" उ 77° 51' 50.42" पूर्वी एवं 27° 15' 17.73" उ 77° 49' 08.48" पूर्वी)।</p>

Soor Sarovar Bird Sanctuary with an ESZ area of 18.17 Sq Km (N 27°14' 4" & N 27°31' 52" and E 77°49' 38" and E 77°52' 40") situated in the Agra District of Uttar Pradesh.

I. Extent and boundaries of Eco-sensitive Zone- (1) The said Eco-Sensitive Zone is up to one kilometre from the boundary of Soor Sarovar Bird Sanctuary with an ESZ area of 10.2025 Sq Km or 1020.25 Hectare (27° 16' 7.42" N 77° 50' 18.71" E, 27° 13' 58.64" N 77° 50' 23.72" E, 27° 15' 7.66" N 77° 51' 50.42" E एवं 27° 15' 17.73" N 77° 49' 08.48" E) situated in the Agra District of Uttar Pradesh.

3 उपाबन्ध-I

संरक्षित क्षेत्र के पारिस्थितिकी संवेदी जोन की सीमा का वर्णन

अभ्यारण्य के चारों ओर सूरसरोवर पक्षी अभ्यारण्य से पारिस्थितिकी संवेदी जोन एक किलोमीटर तक प्रस्तावित है। आरम्भिक बिन्दु ग्राम मुरैन्डा की नहर के निकट पक्का कुआ (उ 27° 13' 28.2" पू 077° 51' 16.0") है। यहाँ से मुरेण्डा एवं नगला ग्राम को पार करके (उ 27° 13' 30.7" पू 077° 50' 58.1") तीन सड़क क्रॉसिंग से होते हुए दक्षिणवर्त दिशा की ओर जाती है, यह अरसेना ग्राम (उ 27° 13' 33.0" पू 077° 50' 47.4") में जाती है, जबकि फार्मलैण्ड (उ 27° 13' 44.8" पू 077° 49' 28.0") से होते हुए कीथम ग्राम के सामने राष्ट्रीय राजमार्ग सं 2 (उ 27° 14' 01.4" पू 077° 48' 57.1") को पार करते हुए जाती है। पुनः मथुरा जिला (उ 27° 15' 47.8" पू 077° 48' 50.9") रेपुराजाट के सिडीकैट बैंक के निकट से होते हुए दक्षिणवर्त दिशा में जाती है, यह नगला कच्ची (उ 27° 16' 31.0" पू 077° 49' 03.6") ग्राम के निकट मन्दिर में जाती है। इसके बाद यह सीगना (उ 27° 16' 31.6" पू 077° 49' 32.4") ग्राम में मन्दिर के निकट से होते हुए जाती है। इसके बाद नगला हगा ग्राम के चाक सड़क को पार करके तीन सड़क होते जाती है। पुनः रुनकता ग्राम (उ 27° 14' 37.2" पू 077° 53' 04") की सीमा से होते हुए जाती है। यह लौह करेशा ग्राम (उ 27° 13' 20.7" पू 077° 52' 03.3") को पार करके जाती है और आरम्भिक बिन्दु तक पहुंचती है।

ANNEXURE-I

BOUNDARY DESCRIPTION OF ECO-SENSITIVE ZONE OF THE PROTECTED AREA

One kilometre Eco-sensitive Zone, for Soor Sarovar Bird Sanctuary is proposed all around the sanctuary. The starting point is Pacca Well (GPS N 27°13' 28.2" E 077°51' 16.0") near village Murainada's canal. From here towards clockwise direction passing the three road crossing (GPS N 27°13' 30.7" E 077°50' 58.1") of village Murainda & Nagla Murali, it goes to village Aresena (GPS N 27°13' 33.0" E 077°50' 47.4"). While passing through the farmland (GPS N 27°13' 44.8" E 077°49'28.0") it crosses the National Highway No.2 (GPS N 27°14' 01.4" E 077°48' 57.1") in front of village Keetham. Again in clockwise direction passing near Syndicate Bank of Repura jat Distt. Mathura (GPS N 27°15' 47.8" E 077°48' 50.9") it goes near temple of village Nagla Kacchi (GPS N 27°16' 31.0" E 077°49' 03.6"). After that it passes near temple in village Signa (GPS N 27°16' 31.6" E 077°49' 32.4") then passes the three road crossing of Chak road of village Nagla Haga. Again passing through the boundary of village Runkata (GPS N 27°14' 37.2" E 77°53' 04") it crosses the village Lauh

उपाबन्ध--I

संरक्षित क्षेत्र के पारिस्थितिकी संवेदी जोन की सीमा का वर्णन

सूरसरोवर पक्षी विहार कीटम, आगरा के चारों तरफ पारिस्थितिकी संवेदी जोन के निर्धारण हेतु सैटेलाइट गनचित्र तैयार कर प्रस्तुत किया गया है। प्रस्तुत सैटेलाइट गनचित्र के अनुसार सूरसरोवर पक्षी विहार की परिधि से 1कि०मी० की दूरी तक पारिस्थितिकी संवेदी जोन को प्रस्तावित किया गया है। पक्षी विहार के पारिस्थितिकी संवेदी जोन का निर्धारण सूरदास वन ब्लाक कक्ष सं० 3 में बिन्दु A से प्रारम्भ किया गया जो पक्षी विहार की सीमा से एक कि०मी० दूर स्थित है। बिन्दु A पूर्वी दिशा में ग्राम रुनकता की तरफ स्थित है, जिसके अक्षांश व देशान्तर (27° 14' 17.44" उ 77° 51' 37.19" पू) है। बिन्दु A से घड़ी की दिशा के विपरीत सूरदास कक्ष सं० 5 व 6 में चलते हुए एवं यमुना नदी पार करते हुए ग्राम अक्तरा जिला मथुरा में कृषि भूमि पर बिन्दु B को निर्धारित किया गया, जिसके अक्षांश व देशान्तर (27° 15' 7.66" उ 77° 51' 50.42" पू) है। बिन्दु B से उत्तर-पूर्व दिशा में चलते हुए भालू संरक्षण केंद्र जनपद मथुरा के कोने के पास बिन्दु C नियत किया गया, जिसके अक्षांश व देशान्तर (27° 15' 40.11" उ 77° 51' 25.95" पू) है। बिन्दु C से पश्चिम की तरफ चलते हुए एवं पुनः यमुना को पार करते हुए यमुना किनारे के पास ग्राम सीगना की कृषि भूमि पर बिन्दु D जिसके अक्षांश व देशान्तर (27° 15' 41.18" उ 77° 50' 58.84" पू) हैं, को निर्धारित व नियत किया गया। अब बिन्दु D से उत्तर दिशा में यमुना की उच्च धारा की तरफ चलते हुए ग्राम सीगना की कृषि भूमि पर बिन्दु E को निर्धारित किया गया, जिसके अक्षांश व देशान्तर (27° 16' 7.42" उ 77° 50' 58.48" पू) हैं। पुनः बिन्दु E से उत्तर-पूर्व दिशा में चलते हुए ग्राम नगला रती की कृषि भूमि पर बिन्दु F को निर्धारित किया गया। बिन्दु F के अक्षांश व देशान्तर (27° 16' 26.63" उ 77° 50' 18.71" पू) हैं। बिन्दु F से दक्षिण-पश्चिम दिशा में कृषि भूमि पर चलकर ग्राम सीगना के पूर्वी किनारे के पास बिन्दु G जिसके अक्षांश व देशान्तर (27° 16' 8.04" उ 77° 49' 22.27" पू) हैं, को निर्धारित किया गया। बिन्दु G से दक्षिण दिशा में ग्राम कीटम की ओर चलते हुए एवं एनएच-2 पार करते हुए, एनएच-2 तथा दिल्ली-आगरा रेल मार्ग के मध्य बिन्दु H निर्धारित किया गया, जिसके अक्षांश व देशान्तर (27° 15' 17.73" उ 77° 49' 8.48" पू) हैं। बिन्दु H से दक्षिण दिशा में चलकर तथा रेल मार्ग को पार कर ग्राम कीटम की कृषि भूमि पर बिन्दु I निर्धारित किया गया, जिसके अक्षांश व देशान्तर (27° 14' 47.42" उ 77° 49' 16.22" पू) हैं। बिन्दु I से दक्षिण-पूर्व दिशा में ग्राम अरसेना की कृषि भूमि पर चलकर आनन्द इंजीनियरिंग कालेज के सामने अरसेना ग्राम की पश्चिमी दिशा में कृषि भूमि पर बिन्दु J निर्धारित किया गया। बिन्दु J के अक्षांश व देशान्तर (27° 14' 1.11" उ 77° 49' 48.59" पू) हैं। बिन्दु J से पूर्व दिशा में ग्राम अरसेना होकर चलते हुए ग्राम अरसेना के पूर्वी किनारे

Araira (GPS N 27°13' 20.7" E 077°52' 03.3") and reaches to the starting point.

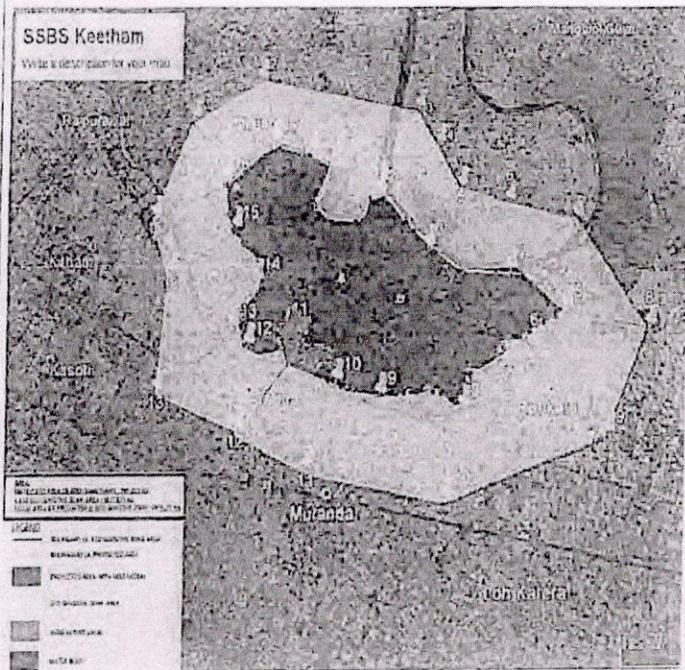
पर कृषि भूमि पर बिन्दु K को निर्धारित किया गया, जिसके अक्षांश व देशान्तर (27° 13' 58.64" उ 77° 50' 23.72" पू) हैं। बिन्दु K से उत्तर-पूर्व दिशा में चलते हुए रेलमार्ग एवं एनएच-2 पार करते हुए पक्षी विहार के मुख्य प्रवेश द्वार के पूर्वी दिशा से होते हुए आरम्भिक बिन्दु A पर पहुंचकर पारिस्थितिकी संवेदी जोन को निर्धारित किया गया।

**ANNEXURE-I
BOUNDARY DESCRIPTION OF ECO-SENSITIVE ZONE OF THE PROTECTED AREA**

To demarcate the Eco Sensitive Zone around Soor Sarovar Bird Sanctuary Keetham, Agra, satellite map is prepared and presented. As per satellite map of Soor Sarovar Bird Sanctuary presented, upto one kilometre of Eco Sensitive Zone is proposed from the periphery of Soor Sarovar Bird Sanctuary. To demarcate the eco sensitive zone boundary of Soor Sarovar Bird Sanctuary the starting point A, 1km far from the boundary is taken inside the Surdas Forest Block no. 3. This point is situated in the East of sanctuary and towards the village Runkata. The GPS coordinates of A are (27° 14' 17.44" N 77° 51' 37.19" E). From point A moving anti clockwise and crossing through Surdas Forest Block no. 5 & 6 and crossing the Yamuna river & in the cultivated land of village Akos in district Mathura the point B (27° 15' 7.66" N 77° 51' 50.42" E) is fixed. From point B and in North-East direction Point C (27° 15' 40.11" N 77° 51' 25.95" E) at & near NE corner of Bear Rescue Centre in district Mathura is settled. From point C & passing to West direction & crossing Yamuna river & at the bank of river in farm of village Seengna the point D (27° 15' 41.18" N 77° 50' 58.84" E) is fixed. Now moving to North & along (upstream) Yamuna river the point E (27° 16' 7.42" N 77° 50' 58.48" E) in farm of village Seengna, fixed. Again from point E & moving North-East in the cultivated land of Nagla Reti the point F (27° 16' 26.63" N 77° 50' 18.71" E) is fixed. From point F moving through farms & in South-West direction & at the East of village Seengna the point G (27° 16' 8.04" N 77° 49' 22.27" E) is fixed. From point G moving to South & towards the village Keetham after crossing NH-2 & between railway track- NH-2 the point H (27° 15' 17.73" N 77° 49' 8.48" E) is fixed. From point H moving South & crossing the railway track the point I (27° 14' 47.42" N 77° 49' 16.22" E) in farm of village Keetham is fixed. Then from point I passing through the cultivated land of village Arsaina & in South-East direction the point J (27° 14' 1.11" N 77° 49' 48.59" E) on the West side of village Arsaina & infrant of Anand Engineering College, is fixed. From point J & crossing through village Arsaina at the East side of Arsaina the point K (27° 13' 58.64" N 77° 50' 23.72" E) is settled. At last and in North-East direction the ESZ boundary line again passes through cultivated land of village Nagla Murli & crosses the railway track & NH-2 & Near main gate of sanctuary at NH-2 goes to point A & meets to it.

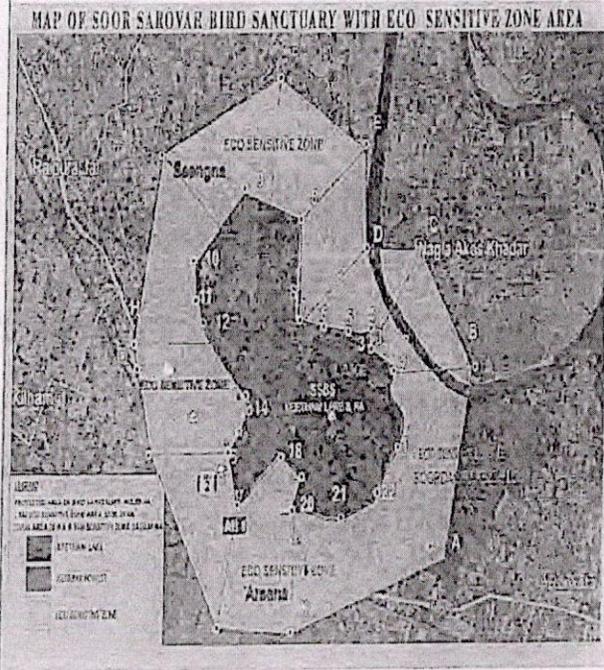
उपबन्ध-II

भारतीय सर्वेक्षण (एसओआई) टोपोशीट पर मुख्य अवस्थानों के अक्षांश और देशान्तर के साथ सूरसरोवर पक्षी अभ्यारण्य के पारिस्थितिकी संवेदी जोन का मानचित्र

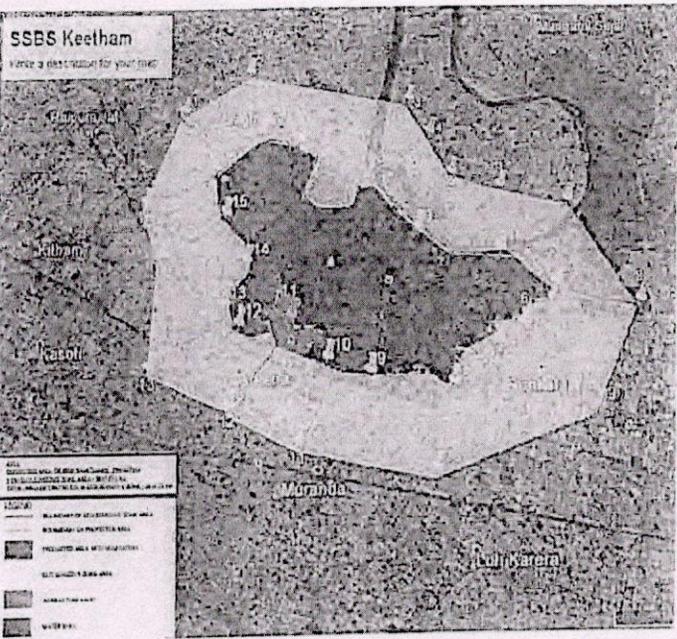


उपबन्ध-II

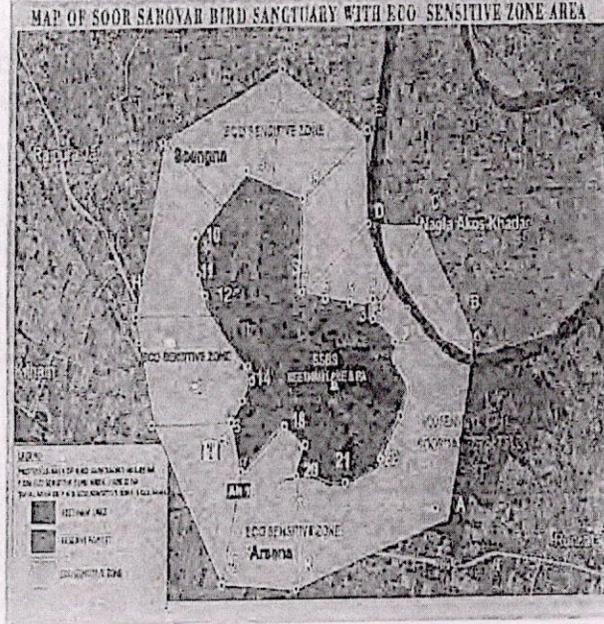
भारतीय सर्वेक्षण (एसओआई) टोपोशीट पर मुख्य अवस्थानों के अक्षांश और देशान्तर के साथ सूरसरोवर पक्षी अभ्यारण्य के पारिस्थितिकी संवेदी जोन का मानचित्र



ANNEXURE-II
MAP OF ECO-SENSITIVE ZONE OF THE SOOR SAROVAR BIRD SANCTUARY ALONG WITH LATITUDE AND LONGITUDE OF PROMINENT LOCATIONS ON SURVEY OF INDIA (SOI) TOPOSHEET



ANNEXURE-II
MAP OF ECO-SENSITIVE ZONE OF THE SOOR SAROVAR BIRD SANCTUARY ALONG WITH LATITUDE AND LONGITUDE OF PROMINENT LOCATIONS ON SURVEY OF INDIA (SOI) TOPOSHEET



5 अन्व-III

भारतीय सर्वेक्षण (एसओआई) टोपोग्राफ पर दर्शाने वाले सूरसरोवर पक्षी अभ्यारण्य और इसके पारिस्थितिकी संवेदी जोन के भू-निर्देशांक

क-सूरसरोवर पक्षी अभ्यारण्य सीमा के पारिस्थितिकी संवेदी जोन के भू-निर्देशांक

क्र०सं०	अक्षांश	देशान्तर
1.	27°16'29.95" उ	77°49'48.88" पू
2.	27°16'13.65" उ	77°51'19.29" पू
3.	27°15'55.90" उ	77°51'31.17" पू
4.	27°15'28.35" उ	77°52'9.39" पू
5.	27°15'35.21" उ	77°51'43.28" पू
6.	27°15'21.56" उ	77°52'14.43" पू
7.	27°14'35.84" उ	77°53'18.98" पू
8.	27°13'53.75" उ	77°52'54.01" पू
9.	27°13'31.50" उ	77°51'36.72" पू
10.	27°13'41.70" उ	77°50'32.27" पू
11.	27°13'56.04" उ	77°49'57.19" पू
12.	27°14'10.93" उ	77°49'15.35" पू
13.	27°14'57.93" उ	77°49'13.79" पू
14.	27°15'21.96" उ	77°49'0.80" पू
15.	27°16'8.66" उ	77°49'14.57" पू

ख-सूरसरोवर पक्षी विहार अभ्यारण्य सीमा के भू-निर्देशांक

क्र०सं०	अक्षांश	देशान्तर
1.	27°15'52.21" उ	77°50'21.89" पू
2.	27°15'33.10" उ	77°50'59.76" पू
3.	27°15'8.94" उ	77°51'26.30" पू
4.	27°14'59.42" उ	77°52'9.16" पू
5.	27°14'43.16" उ	77°52'37.13" पू
6.	27°14'26.82" उ	77°52'20.63" पू
7.	27°14'21.07" उ	77°52'7.56" पू
8.	27°14'3.83" उ	77°51'44.75" पू
9.	27°14'8.49" उ	77°51'4.57" पू
10.	27°14'14.18" उ	77°50'43.25" पू
11.	27°14'31.55" उ	77°50'23.14" पू
12.	27°14'28.55" उ	77°49'57.96" पू
13.	27°14'35.80" उ	77°49'49.44" पू
14.	27°14'54.92" उ	77°49'58.68" पू
15.	27°15'16.63" उ	77°49'44.74" पू
16.	27°15'38.80" उ	77°49'36.41" पू
17.	27°15'57.19" उ	77°50'0.75" पू

अपवन्ध-III

भारतीय सर्वेक्षण (एसओआई) टोपोग्राफ पर दर्शाने वाले सूरसरोवर पक्षी अभ्यारण्य और इसके पारिस्थितिकी संवेदी जोन के भू-निर्देशांक

क-सूरसरोवर पक्षी अभ्यारण्य सीमा के पारिस्थितिकी संवेदी जोन के भू-निर्देशांक

क्र०सं०	अक्षांश	देशान्तर
1	27° 14' 17.44" उ	77° 51' 37.19" पू
2	27° 15' 7.66" उ	77° 51' 50.42" पू
3	27° 15' 40.11" उ	77° 51' 25.95" पू
4	27° 15' 41.18" उ	77° 50' 58.84" पू
5	27° 16' 7.42" उ	77° 50' 58.48" पू
6	27° 16' 26.63" उ	77° 50' 18.71" पू
7	27° 16' 8.04" उ	77° 49' 22.27" पू
8	27° 15' 17.73" उ	77° 49' 8.48" पू
9	27° 14' 47.42" उ	77° 49' 16.22" पू
10	27° 14' 1.11" उ	77° 49' 48.59" पू
11	27° 13' 58.64" उ	77° 50' 23.72" पू

ख-सूरसरोवर पक्षी विहार अभ्यारण्य सीमा के भू-निर्देशांक

क्र०सं०	अक्षांश	देशान्तर
1	27° 14' 47.2" उ	77° 51' 14.1" पू
2	27° 15' 08.6" उ	77° 51' 12.3" पू
3	27° 15' 14.2" उ	77° 51' 01.7" पू
4	27° 15' 18.6" उ	77° 51' 00.6" पू
5	27° 15' 18.20" उ	77° 50' 50.6" पू
6	27° 15' 20.0" उ	77° 50' 41.2" पू
7	27° 15' 22.88" उ	77° 50' 27.76" पू
8	27° 15' 48.41" उ	77° 50' 28.44" पू
9	27° 15' 56.51" उ	77° 50' 2.29" पू
10	27° 15' 38.95" उ	77° 49' 37.99" पू
11	27° 15' 20.07" उ	77° 49' 42.15" पू
12	27° 15' 12.62" उ	77° 49' 49.92" पू
13	27° 15' 1.41" उ	77° 50' 1.14" पू
14	27° 14' 58.09" उ	77° 50' 1.31" पू
15	27° 14' 53.78" उ	77° 49' 58.98" पू
16	27° 14' 48.56" उ	77° 49' 54.01" पू
17	27° 14' 34.94" उ	77° 49' 49.30" पू
18	27° 14' 45.99" उ	77° 50' 18.09" पू
19	27° 14' 39.89" उ	77° 50' 28.44" पू
20	27° 14' 31.57" उ	77° 50' 23.64" पू
21	27° 14' 28.40" उ	77° 50' 39.54" पू
22	27° 14' 32.89" उ	77° 51' 3.24" पू

ANNEXURE- III
GEO-COORDINATES OF SOOR SAROVAR BIRD SANCTUARY AND ITS
ECO SENSITIVE
ZONE AS SHOWN ON SURVEY OF INDIA (SOI) TOPOSHEET

A. GEO-COORDINATES OF ESZ of Soor Sarovar Bird Sanctuary Boundary

S.No.	Latitude	Longitude
1.	27°16'29.95" N	77°49'48.88" E
2.	27°16'13.65" N	77°51'19.29" E
3.	27°15'55.90" N	77°51'31.17" E

ANNEXURE- III
GEO-COORDINATES OF SOOR SAROVAR BIRD SANCTUARY AND ITS
ECO SENSITIVE
ZONE AS SHOWN ON SURVEY OF INDIA (SOI) TOPOSHEET

A. GEO-COORDINATES OF ESZ of Soor Sarovar Bird Sanctuary Boundary

Sl.No.	Latitude	Longitude
1	27° 14' 17.44" N	77° 51' 37.19" E
2	27° 15' 7.66" N	77° 51' 50.42" E
3	27° 15' 40.11" N	77° 51' 25.95" E

5.	27°15'28.35" N	77°52'9.39" E
6.	27°15'35.21" N	77°51'43.28" E
7.	27°15'21.56" N	77°52'14.43" E
8.	27°14'35.84" N	77°53'18.98" E
9.	27°13'53.75" N	77°52'54.01" E
10.	27°13'31.50" N	77°51'36.72" E
11.	27°13'41.70" N	77°50'32.27" E
12.	27°13'56.04" N	77°49'57.19" E
13.	27°14'10.93" N	77°49'15.35" E
14.	27°14'57.93" N	77°49'13.79" E
15.	27°15'21.96" N	77°49'0.80" E
16.	27°16'8.66" N	77°49'14.57" E

4	27° 15' 41.18" N	77° 50' 58.84" E
5	27° 16' 7.42" N	77° 50' 58.48" E
6	27° 16' 26.63" N	77° 50' 18.71" E
7	27° 16' 8.04" N	77° 49' 22.27" E
8	27° 15' 17.73" N	77° 49' 8.48" E
9	27° 14' 47.42" N	77° 49' 16.22" E
10	27° 14' 1.11" N	77° 49' 48.59" E
11	27° 13' 58.64" N	77° 50' 23.72" E

B. GEO-COORDINATES OF of Soor Sarovar Bird Sanctuary

S.No.	Latitude	Longitude
1.	27°15'52.21" N	77°50'21.89" E
2.	27°15'33.10" N	77°50'59.76" E
3.	27°15'8.94" N	77°51'26.30" E
4.	27°14'59.42" N	77°52'9.16" E
5.	27°14'43.16" N	77°52'37.13" E
6.	27°14'26.82" N	77°52'20.63" E
7.	27°14'21.07" N	77°52'7.56" E
8.	27°14'3.83" N	77°51'44.75" E
9.	27°14'8.49" N	77°51'4.57" E
10.	27°14'14.18" N	77°50'43.25" E
11.	27°14'31.55" N	77°50'23.14" E
12.	27°14'28.55" N	77°49'57.96" E
13.	27°14'35.80" N	77°49'49.44" E
14.	27°14'54.92" N	77°49'58.68" E
15.	27°15'16.63" N	77°49'44.74" E
16.	27°15'38.80" N	77°49'36.41" E
17.	27°15'57.19" N	77°50'0.75" E

B. GEO-COORDINATES OF of Soor Sarovar Bird Sanctuary

Sl. No.	Latitude	Longitude
1	27° 14' 47.2" N	77° 51' 14.1" E
2	27° 15' 08.6" N	77° 51' 12.3" E
3	27° 15' 14.2" N	77° 51' 01.7" E
4	27° 15' 18.6" N	77° 51' 00.6" E
5	27° 15' 18.20" N	77° 50' 50.6" E
6	27° 15' 20.0" N	77° 50' 41.2" E
7	27° 15' 22.88" N	77° 50' 27.76" E
8	27° 15' 48.41" N	77° 50' 28.44" E
9	27° 15' 56.51" N	77° 50' 2.29" E
10	27° 15' 38.95" N	77° 49' 37.99" E
11	27° 15' 20.07" N	77° 49' 42.15" E
12	27° 15' 12.62" N	77° 49' 49.92" E
13	27° 15' 1.41" N	77° 50' 1.14" E
14	27° 14' 58.09" N	77° 50' 1.31" E
15	27° 14' 53.78" N	77° 49' 58.98" E
16	27° 14' 48.56" N	77° 49' 54.01" E
17	27° 14' 34.94" N	77° 49' 49.30" E
18	27° 14' 45.99" N	77° 50' 18.09" E
19	27° 14' 39.89" N	77° 50' 28.44" E
20	27° 14' 31.57" N	77° 50' 23.64" E
21	27° 14' 28.40" N	77° 50' 39.54" E
22	27° 14' 32.89" N	77° 51' 3.24" E

उपबन्ध-IV

भू-निर्देशांकों के साथ पारिस्थितिकी संवेदी जोन के अन्तर्गत आने वाले ग्रामों की सूची

प्रस्तावित सूरसरोवर पक्षी अभ्यारण्य उत्तर प्रदेश के पारिस्थितिकी संवेदी के अन्तर्गत आने वाले राजस्व ग्रामों के अक्षांश और देशान्तर

क्र०सं०	ग्राम नाम	अक्षांश	देशान्तर
1.	रुनकता	27°14' 09.00 उ	77° 52' 25.40" पू
2.	नगला मुरली	27°13' 49.40 उ	77° 51' 03.30" पू
3.	अरसेना	27°14' 11.20 उ	77° 50' 14.50" पू
4.	चौमा फरह	27°14' 57.10 उ	77° 49' 54.50" पू
5.	नगला भूपला	27°15' 11.10 उ	77° 49' 42.00" पू
6.	सींगना खास	27°15' 59.90 उ	77° 49' 27.50" पू
7.	नगला रेती	27°16' 07.30 उ	77°49' 44.60" पू
8.	सींगना बीर्ग	27°16' 12.60 उ	77° 49' 28.30" पू
9.	गिरी नहचला	27°15' 25.70 उ	77° 52' 19.60" पू

उपबन्ध-IV

भू-निर्देशांकों के साथ पारिस्थितिकी संवेदी जोन के अन्तर्गत आने वाले ग्रामों की सूची

प्रस्तावित सूरसरोवर पक्षी अभ्यारण्य उत्तर प्रदेश के पारिस्थितिकी संवेदी के अन्तर्गत आने वाले राजस्व ग्रामों के अक्षांश और देशान्तर

क्र०सं०	ग्राम नाम	अक्षांश	देशान्तर
1	अरसेना	उ 27°14' 11.20"	पू 78°50' 14.50"
2	चौमा फरह	उ 27°14' 57.10"	पू 77°49' 54.50"
3	नगला भूपला	उ 27°15' 11.10"	पू 77°49' 42.00"
4	सींगना खास	उ 27°15' 59.90"	पू 77°49' 27.50"
5	सींगना बुर्ज	उ 27°16' 12.60"	पू 77°49' 28.30"

ANNEXURE-IV

LIST OF VILLAGES FALLING WITHIN THE ECO-SENSITIVE ZONE ALONG WITH GEOCOORDINATES

ANNEXURE-IV

LIST OF VILLAGES FALLING WITHIN THE ECO-SENSITIVE ZONE ALONG WITH GEOCOORDINATES

Latitude and Longitude of revenue villages falling within the proposed Eco-sensitive Zone of Soor Sarovar Bird Sanctuary, Uttar Pradesh

S.No.	Village Name	Latitude	Longitude
1.	Runakta	27°14' 09.00 N	77° 52' 25.40" E
2.	Nagla Murla	27°13' 49.40 N	77° 51' 03.30" E
3.	Arsaina	27°14' 11.20 N	77° 50' 14.50" E
4.	Chauma Frah	27°14' 57.10 N	77° 49' 54.50" E
5.	Nagla Bhupia	27°15' 11.10 N	77° 49' 42.00" E
6.	Seenga Khas	27°15' 59.90 N	77° 49' 27.50" E
7.	Nagla Reti	27°16' 07.30 N	77°49' 44.60" E
8.	Seenga Burg	27°16' 12.60 N	77° 49' 28.30" E
9.	Gri Nahchala	27°15' 25.70 N	77° 52' 19.60" E

Latitude and Longitude of revenue villages falling within the proposed Eco-sensitive Zone of Soor Sarovar Bird Sanctuary, Uttar Pradesh

Sl.No.	Village Name	Latitude	Longitude
1	Arsaina	N 27°14'11.20"	E 78°50'14.50"
2	Chauma Farah	N 27°14'57.10"	E 77°49'54.50"
3	Nagla Bhupla	N 27°15'11.10"	E 77°49'42.00"
4	Seengna Khas	N 27°15'59.90"	E 77°49'27.50"
5	Seengna Burj	N 27°16'12.60"	E 77°49'28.30"

कृपया उपरोक्तानुसार संशोधन हेतु ई0एस0जेड0 डिवीजन, पर्यावरण वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार को अपने स्तर से सूचित कराने की कृपा करें।

भवदीय,

उप वन संरक्षक

राष्ट्रीय गन्धल सेंचुरी प्रोजेक्ट,
उ0प्र0, आगरा।

पत्रांक 2272 / 23-1 ई.मै. लो. उक्तदिनांकित।

प्रतिलिपि- अपर प्रधान मुख्य वन संरक्षक, ईको विकास, उ0प्र0, लखनऊ को उनके उपरोक्त सन्दर्भित पत्र के क्रम में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

उप वन संरक्षक

राष्ट्रीय गन्धल सेंचुरी प्रोजेक्ट,
उ0प्र0, आगरा।

MINUTES OF 36th ESZ EXPERT COMMITTEE MEETING FOR THE DECLARATION OF ECO-SENSITIVE ZONE (ESZ) AROUND PROTECTED AREAS (WILDLIFE SANCTUARIES/NATIONAL PARKS/TIGER RESERVES) HELD ON 18th JULY 2019 IN THE MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE

The 36th meeting of Expert Committee on Eco-Sensitive Zone was held under the Chairmanship of Shri Ravi Agrawal, Additional Secretary on 18th July, 2019 in the Ministry of Environment, Forest & Climate Change, Indira Paryavaran Bhawan, New Delhi. List of participants is annexed.

2. At the outset, the Chairman welcomed the Members and the participants from the States of Jharkhand, Uttarakhand, Uttar Pradesh and Maharashtra. Discussions on each of agenda item were taken up ad-seriatim.

3. Following 14 proposals, including thirteen (13) Eco-Sensitive Zone proposals and Doon Valley Notification in Uttarakhand were listed in the agenda for consideration. The representatives of respective State Government presented their proposal for the consideration of the Expert Committee:

S. No.	State	Protected Area	Status
1.	Uttarakhand	Amendment of Doon Valley Notification	For Amendment of Gazette Notification
2.	Jharkhand	Palkot Sanctuary	Draft Proposal
3.	Jharkhand	Udhwa Lake Bird Sanctuary	Draft Proposal
4.	Jharkhand	Hazaribagh Wildlife Sanctuary	Draft Proposal
5.	Jharkhand	Lawalong Sanctuary	Draft Proposal
6.	Jharkhand	Gautam Buddha Sanctuary	Draft Proposal
7.	Jharkhand	Palamau Tiger Reserve WLS	Draft Proposal
8.	Jharkhand	Parasnath and Topchanachi	Draft Proposal

The Expert Committee reiterating its earlier recommendations and asked Government of Uttar Pradesh to have a meeting with Government of Rajasthan and Madhya Pradesh, for preparing an integrated ESZ proposal.

Based on the presentation made and discussions held, the Committee deferred consideration of draft Notification and suggested for tri state consultation for preparation of an integrated ESZ proposal. The Government of UP was also asked to take a lead in this initiative. If felt necessary, a meeting may be called in the Ministry with all the three States.

4.13. Soor Sarovar Bird Sanctuary, Uttar Pradesh

Shri. Ashutosh Jaiswal, DFO, Karnmoor, Govt. of Uttar Pradesh, made a presentation on the proposal. It was informed that the draft ESZ Notification of Soor Sarovar Bird Sanctuary, Uttar Pradesh was earlier considered by the Expert Committee on ESZ during its 31st meeting held on 13-14 September, 2018. During the meeting the Committee asked State Government to submit the correct area of the Sanctuary along with Gazette Notification. The State Government has furnished the requisite details to the Ministry.

It was informed that the actual area of the Sanctuary is 4.03 Sq km instead of 8.0 Sq. Km and correspondingly the ESZ area is reduced from 18.17 sq. km to 10.20 sq. km. The extent of ESZ shall remain unchanged i.e. 1 km all around the sanctuary. Accordingly, the State Government presented the revised maps and geo-coordinates of WLS as well as ESZ. There is no change in the list of villages falling in ESZ.

No comments were received from the stakeholders/public on the draft notification. Based on the presentation made and discussions held, the Committee recommended for the finalization of draft Notification with above said changes.

4.14. Vijay Sagar Bird Sanctuary, Uttar Pradesh

Shri. Sunil Choudhary, APCCF Wildlife, Forest Department, Govt. of Uttar Pradesh, made a presentation on the proposal. It was informed that Vijay Sagar Bird Sanctuary is a small bird Sanctuary declared by Government of Uttar Pradesh *vide* G.O. No 1305 dated 26th June, 1990 and it is located about 5.0 km from Mahoba town. The Sanctuary represents a typical eco-system and is known for its open habitat for many faunal species including migratory birds. The draft ESZ Notification of Vijay Sagar Bird Sanctuary, was published by the MoEFCC *vide* S.O. No.1652 dated 16th April, 2018. The salient features of the draft Eco-Sensitive Zone (ESZ) are as follows:

Area of PA : 2.622 sq. km
Proposed ESZ area : 4.0532 sq. km
Proposed Extent : 1 km uniform

No comments were received from the stakeholders/public on the draft notification. Based on the presentation made and discussion held, the Committee recommended for the finalization of draft Notification.

5. In the context of process relating to processing of ESZ Notifications, Chairman apprised Members of the Committee that a number of draft notifications have since expired due to situations such as Model Code of Conduct (MCC) imposed by the Election Commission of India or other technical issues. In such cases, final Notifications could not be issued even after the approval of Expert Committee. Some of the proposals have expired while being processed due to

36th Expert Committee Meeting on ESZ held on 18th July, 2019**List of Participants****Members of Expert Committee**

1. Shri Ravi Agrawal, Additional Secretary, Chairperson.
2. Dr. S. C. Garkoti, Adviser, MoEF&CC.
3. Shri. S. A. Hussain, Scientist 'G', WII, Dehradun.
4. Shri. K. Chandra Sekar, Scientist 'E', GB Pant Institute of Himalayan Environment & Development, Almora.
5. Shri. P. K. Gupta, Scientist-'E', CPCB.
6. Shri A. A. Ansari, Scientist 'E' (Retd.), BSI, BGIR, Noida.
7. Ms. Vishaish Uppal, Director, WWF India.
8. Dr. Anjum N Rizvi, Sr. Scientist, Z.S.I., Kolkata.
9. Dr. Sarita Jain, RD, NCTO, ICFRE, Dehradun.
10. Shri. H. Padalia, Head FED, IIRS, ISRO, Dehradun.
11. Shri. S. K. Singh, STA, Forest Survey of India, Dehradun.
12. Dr. Sandeep Kumar Rawat, Associate Town & Country Planner, TCPO, Ministry of Housing & Urban Affairs.
13. Dr. Mayaunk D Dwivedi, Research Associate, BSI, BGIR, Noida.
14. Dr. Subrata Bose, Director (SC-'F'), Member Secretary(ESZ), MoEF & CC.

Ministry of Environment, Forest and Climate Change, GOI

15. Shri Sharath Kumar Pallerla, Director (SC-'F'), MoEF & CC.
16. Shri Pankaj Verma, Additional Director (SC-'E'), MoEF & CC.
17. Dr. Susan George K., Scientist-'D', MoEF&CC.
18. Dr. Veenu Joon, Deputy Director (SC-'C'), MoEF&CC.
19. Dr Shaikhom Inaotombi Singh (Consultant), MoEF&CC.

Officials of Government of Uttar Pradesh

20. Shri. Sunil Choudhary, APCCF Wildlife, Forest Department, Govt. of Uttar Pradesh.
21. Shri. Ashutosh Jaiswal, DFO, Karnmoor, Govt. of Uttar Pradesh.
22. Shri. Anand Kumar, DCF, National Chambal Sanctuary Project, Forest Department, Govt. of Uttar Pradesh.

Officials of Government of Maharashtra

23. Dr. Jitendra S. Ramgaokar, DCF Thane, Govt. of Maharashtra.
24. Shri. V. P. Ghule DCF, Forest Department, Govt. of Maharashtra.

Officials of Government of Jharkhand

25. Shri. A. Siddiqvi, Secretary, Department of Mines & Geology, Govt. of Jharkhand.
26. Shri. K. Ravi Kumar, Secretary, Department of Industry, Govt. of Jharkhand.
27. Shri. P. K. Verma, PCCF Wildlife, Department of F, E & CC, Secretary, Govt. of Jharkhand.
28. Shri. Dileep Kumar Yadav, DFO Wildlife Division Hazaribhag, Forest Department, Govt. of Jharkhand.
29. Shri. P. K. Das, CCF-FD, PTR, Palamau, Forest Department, Govt. of Jharkhand.
30. Shri. Manish Kumar Bakshi, GIS Expert, Palamau Tiger Reserve, Govt. of Jharkhand.

Officials of Government of Uttarakhand

31. Shri Arvind Singh Tyanta, Secretary, Forest & Environment Department, Government of Uttarakhand.
32. Shri. S. P. Subudhi, Member Secretary, Environment and Forest Department, Govt. of Uttarakhand.
33. Dr. Ankur Kansal, Env. Engg., Environment and Forest Department, Govt. of Uttarakhand.

F. No. 1-5/2020 WL
Government of India
Ministry of Environment, Forests and Climate Change
(Wildlife Division)

30-0
ANNEXURE-5

Indira Paryavaran Bhawan
Vayu Wing, Jor Bagh Road, Aliganj
New Delhi-110003
Date: 28th January, 2020

The Registrar,
National Green Tribunal,
Principal Bench
New Delhi-110001.

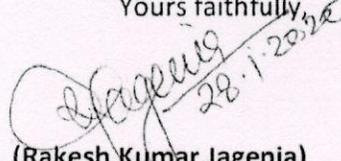
Sub: Order dated 13/12/19 passed in O.A.No.41/2015 & 189/2014 titled Uma Shankar Patwa vs. Union of India & Ors. filed in National Green Tribunal, New Delhi-reg.

Sir,

Kind reference is invited to the order dated 13/12/2019 in the above cited case, wherein the Hon'ble NGT has directed the Ministry to submit a report.

Therefore, in compliance of the aforesaid order, the undersigned is directed to enclose the report for the kind perusal of this Hon'ble Tribunal.

Yours faithfully,


28.1.2020

(Rakesh Kumar Jagenia)
Deputy Inspector General (Wildlife)
jagenia.rakesh@gmail.com
Telefax: 011- 24695379

Encl. As above

The Hon'ble National Green Tribunal vide order dated 13/12/2019 has sought the opinion of the MoEF&CC on the following issues :-

(i) Whether the restriction under the Wild Life (Protection) Act, 1972 will apply to the entire area, including the area beyond 403.09 ha indicated by blue line.

MoEF&CC: The restrictions under section 27 of the Wild Life Protection Act, 1972 shall apply to the entire area notified as Soor Sarovar Bird sanctuary.

(ii) Whether any restriction applies to the area outside the protected area of '403.09 ha'. This question may also require consideration of safety zone or buffer zone adjacent to the bird sanctuary. We also find from the document 'Eco-Sensitive Zone of Soor Sarovar Bird Sanctuary' that area of ESZ is 1020.25 ha while the protected area proposed is 403.09 ha.

MoEF&CC : The eco-sensitive zone of Soor Sarovar Bird Sanctuary has been notified. Beyond the boundary of Soor Sarovar Bird sanctuary, the provisions and regulations prescribed in the eco-sensitive zone notification shall apply.

(iii) Further question will be regulation of other structures or activities falling in the proposed ESZ and the mitigation steps required and proposed.

MoEF&CC : All activities in the Eco Sensitive Zone shall be governed by the provisions and regulations prescribed in the eco-sensitive zone notification. Further, for effective monitoring of the provisions and regulations of this notification, a Monitoring Committee is constituted under the said notification, which shall monitor the compliance of the provisions of the law.

MINUTES OF 40th ESZ EXPERT COMMITTEE MEETING FOR DECLARATION OF ECO-SENSITIVE ZONE (ESZ) AROUND PROTECTED AREAS (WILDLIFE SANCTUARIES/NATIONAL PARKS/TIGER RESERVES) HELD ON 16TH MARCH, 2020 IN THE MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE

The 40th Meeting of the Expert Committee on Eco-Sensitive Zone was held under the Chairmanship of Shri Ravi Agrawal, Additional Secretary on 16th March, 2020 in the Ministry of Environment, Forest & Climate Change, Indira Paryavaran Bhawan New Delhi. List of participants is annexed as **Annexure**.

2. At the outset, the Chairman welcomed the members and the participants from the States of Maharashtra, Rajasthan, Uttar Pradesh, Odisha, Andhra Pradesh, and Karnataka. The representatives of West Bengal and Assam did not attend the meeting in wake of recent COVID-19 outbreak. Discussions on each of agenda item were taken up *ad seriatim*.

3. Following 13 proposals for declaration of Eco-Sensitive Zones, listed in the agenda were taken up for consideration. The representative of respective State Governments presented their proposal for the consideration of the Expert Committee:

S. N.	State/UT	Protected Area	Status
(1).	Maharashtra	Mayureshwar Supe, Wildlife Sanctuary	Re-notified draft proposal
(2).	Maharashtra	Radhanagari Wildlife Sanctuary	Fresh notified draft proposal
(3).	Rajasthan	Ramsagar Wildlife Sanctuary	Re-notified draft proposal
(4).	Rajasthan	Mukundra Hills Tiger Reserve	Fresh notified draft proposal
(5).	Rajasthan	Mount Abu Wildlife Sanctuary	Re-notified draft proposal
(6).	Uttar Pradesh	Soor Sarovar Bird Sanctuary Uttar Pradesh	Notified Final ESZ for clarification on area of Protected Area

about 1400 meters. He further informed that comments received on the draft notification are being considered and consultation process has also been initiated through District Collector, Sirohi with suitable endorsement from the State Government. Accordingly, the State Government sought deferment of the proposal. The Committee asked State's representative to go for early public consultation so as to facilitate timely finalization of the ESZ Notification.

Based on the presentation made and discussions held, the Committee deferred further consideration of the proposal.

4.6 Soor Sarovar Bird Sanctuary Uttar Pradesh

Shri. Sunil Chaudhary, APCCF(WL), Forest Department, Uttar Pradesh Government of Uttar Pradesh, made a presentation before the Committee. It was informed that the Final ESZ notification of Soor Sarovar Bird Sanctuary was published on 10th October, 2019. The salient features of the final Eco-Sensitive Zone (ESZ) are as follows:

Area of PA : 4.03 sq km
Proposed ESZ area : 10.20 sq km
Proposed Extent : 1 kilometre uniform

It was mentioned that the extent of ESZ, area of the PA and ESZ provided in the final notification is based on the information provided by the State Government. Presently, the subject matter of Bird Sanctuary area and ESZ is subjudice in the Hon'ble Supreme Court and National Green Tribunal due to ambiguity in the area of Bird Sanctuary.

The State Government revealed that subsequent addition and removal of area in the Soor Sarovar Sanctuary were amended during the years 1997, 2008 and 2019. Presently, the area of Protected Area is 4.03 sq km. However, after detailed

discussions the Committee observed inconsistency in the Protected Area with boundary description of the Sanctuary cited in the Notification issued by the State Government.

The Committee advised the State Government to provide correct figure of Protected Area after having consultation with concerned stakeholders, which should be in conformity with the ground reality and testimony. The State was also suggested to convey proper and factual statement in the Hon'ble Supreme Court and Hon'ble NGT regarding the correct area of said Sanctuary. The State representative agreed to the suggestion.

Based on the presentation made and discussions held the Committee recommended to keep the final notification on hold and de-notify it as there is ambiguity in the area of the Bird sanctuary.

4.7 Mahavir Swami Wildlife Sanctuary, Uttar Pradesh

Shri. Sunil Chaudhary, APCCF (WL), Forest Department, Government of Uttar Pradesh, made a presentation before the Committee. It was informed that the draft ESZ notification of Mahavir Swami Wildlife Sanctuary was published on 3rd June, 2019. The salient features of the draft Eco-Sensitive Zone (ESZ) are as follows:

Area of PA : 5.4108 sq km
Proposed ESZ area : 6.8592 sq km
Proposed Extent : 1 kilometre uniform

It was informed that the estimated area of Mahavir Swami Wildlife Sanctuary also has few ambiguities and State Government is working on it. Additionally, the representative of MoEF&CC asked the State to respond to the VIP references which have already been shared with the State Government. Pending the response of the State Government, the references are not replied.

Based on the presentation made and discussions held the Committee asked the State Government to expedite early rationalization of boundaries of Protected Area with proper ground reality/testimony, in commensurate with ESZ area so that final Notification could be issued on time.

4.8 Simlipal-Hadagarh Wildlife Sanctuary, Odisha

Dr. Pradeep Raj Karat, Regional Chief Conservator of Forest (RCCF, Baripada) Government of Odisha, made a presentation before the Committee. It was informed that the draft ESZ notification of Simlipal-Hadagarh Wildlife Sanctuary was published on 10.07.2018. The salient features of the draft Eco-Sensitive Zone (ESZ) are as follows:

Area of PA : 2907.61 sq km
Proposed ESZ area : 1765.29 sq km
Proposed Extent : 0 to 21 kilometers

The proposal was earlier discussed during the 37th meeting of Expert Committee on ESZ held on 30.09.2019 and committee recommended for finalization of draft Notification subject to incorporation of justification for proposing zero ESZ extent, correction in area of the Sanctuary and extent of ESZ. In the meantime, State Government requested the Ministry to put the process of publication of final Notification on hold owing to the objections raised by the public representative of that area.

The RCCF informed that due to divergent views received on the draft notification, the State Government is planning to revise the proposal and presently, working on the proposal in consultation with NTCA. It was requested to defer the consideration of the proposal.

List of Participants**Members of Expert Committee**

1. Shri. Ravi Agrawal, Additional Secretary, Chairperson.
2. Dr. S. C. Garkoti, Adviser, MoEF&CC.
3. Dr. S.A. Hussain, Scientist 'G', WII, Dehradun.
4. Shri. K. Chandra Sekar, Scientist 'E', GB Pant Institute of Himalayan Environment & Development, Almora.
5. Ms. Vishaish Uppal, Director, WWF India.
6. DR. C. RAGHUNATHAN, Scientist-E, Zoological Survey of India, Kolkata
7. Dr. Sarita Jain, RD, NCTO, ICFRE, Dehradun.
8. Dr. Sandeep Kumar Raut, Associate Town & Country Planner, TCPO, Ministry of Housing & Urban Affairs.
9. K. Shankar, Director, SACON, Coimbtore

Ministry of Environment, Forest and Climate Change, GOI

1. Sh. Lalit Bokolia, Director, MoEF & CC.
2. Dr. Shruti Rai Bhardwaj, Additional Director, MoEF&CC
3. Sh. Nishant Verma, DIG, NTCA, MoEF&CC
4. Sh. Rakesh Kr Jagenia , DIG (WL), MoEF&CC
5. Dr. Veenu Joon, Joint Director , MoEF&CC.
6. Dr Shaikhom Inaotombi Singh (Consultant), MoEF&CC.

Officials of Government of Maharashtra

1. Dr. Ben V. Clement, CCF, Kolhapur, Govt. of Maharashtra
2. A. Sreelakshmi, DCF, Pune, Forest Department, Govt. of Maharashtra

Officials of Government of Rajasthan

1. Sudhanst Pant, Pr. Secretary, Forest and Environment, Govt. of Rajasthan
2. Furkan Ali Khatri, DCF, NCS, Sawai Madhopur, Rajasthan, Forest Department, Rajasthan, Govt. of Rajasthan
3. Balaji Kari, PCF WL, Mount Abu, Govt. of Rajasthan

Officials of Government of Andhra Pradesh

- N.N. Ageswara Rao, Conservator of Forests, APFD, Govt. of Andhra Pradesh

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Officials of Government of Uttar Pradesh

1. Sunil Chaudhary, APCCF, W.L. Forest Department Uttar Pradesh, Govt. of Uttar Pradesh
2. Anand Kumar, DCF, National Chambal Sanctuary, Project, Agra, U.P., Govt. of Uttar Pradesh

Officials of Government of Odisha

1. Dr. Pradeep Raj Karat, RCCF, Baripada, Govt. of Odisha

Officials of Government of Karnataka

1. Alexander, DCF, Wildlife Division, Mysore, Govt. of Karnataka

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~~ANNEXURE 8~~

Annexure 7

No. 25/13/2017-ESZ
Government of India
Ministry of Environment, Forest and Climate Change
(ESZ-Division)

Indira Paryavaran Bhawan,
Agni Wing, Level-II,
Jorbagh Road, Aliganj,
New Delhi- 110 003
Dated: 15th September, 2020

To,

The PCCF & Chief Wildlife Warden,
Govt. of Uttar Pradesh,
17, Rana Pratap Marg,
Lucknow – 226001.
Email id: cwlwup@gmail.com

Subject: - Follow up of 40th ESZ Expert Committee Meeting for declaration of Eco-Sensitive Zone around Wildlife Sanctuaries and National Parks held on 16.03.2020 at Ministry of Environment, Forest & Climate Change. - reg

Sir,

Please refer to Ministry's Email of even no. dated 20.04.2020 forwarding the copy of the minutes of the 40th ESZ Expert Committee Meeting for declaration of Eco-Sensitive Zone (ESZ) around wildlife sanctuaries/National parks held on 16.03.2020 wherein the proposal regarding ESZ of Soor Sarovar Bird Sanctuary, Uttar Pradesh was considered. The relevant extract of meeting is reproduced below:

“The State Government revealed that subsequent addition and removal of area in the Soor Sarovar Sanctuary were amended during the years 1997, 2008 and 2019. Presently, the area of Protected Area is 4.03 sq km. However, after detailed discussions the Committee observed inconsistency in the Protected Area with boundary description of the Sanctuary cited in the Notification issued by the State Government.

The Committee advised the State Government to provide correct figure of Protected Area after having consultation with concerned stakeholders, which should be in conformity with the ground reality and testimony. The State was also suggested to convey proper and factual statement in the Hon'ble Supreme Court and Hon'ble NGT regarding the correct area of said Sanctuary. The State representative agreed to the suggestion.”

2. In this regard, the State Government is requested to provide correct figure of Protected Area for further decision of Ministry to de-notify/amend the aforementioned notification within 15 days as the matter is being pursued by Hon'ble Supreme Court and NGT.

Yours faithfully,

(Dr. Veenu Joon)

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ANNEXURE-8

1

ITEM NO.5

COURT NO.1
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SECTION PIL-W

Writ Petition(s)(Civil) No(s). 13381/1984

M.C. MEHTA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IN RE: TAJ TRAPEZIUM ZONE(1) IA NO. 69657/2018 (APPLN. ARISING OUT OF NOTE SUBMITTED IN COURT BY PETITIONER-IN-PERSON)(2) IA NOS. 3975 AND 3976/2018 (APPLICATIONS FOR DIRECTIONS AND EXEMPTION FROM FILING TYPED COPY OF THE PROJECT PROFILE ON BEHALF OF U.P. STATE INDUSTRIAL DEVELOPMENT CORPORATION)(3) IA NOS. 118708, 118709 AND 118710/2019 (APPLNS FOR INTERVENTION, DIRECTIONS AND EXEMPTION FROM FILING O.T. ON BEHALF OF SUPREME GLASS WORKS AND ORS.)(4) IA NOS. 94794 AND 94795/2019 (APPLNS. FOR INTERVENTION AND MODIFICATION OF ORDER DATED 25.11.2004 ON B/O AGRA DEVELOPMENT FOUNDATION)(5) IA NOS. 112182 AND 112185/2019 (APPLNS. FOR INTERVENTION AND DIRECTIONS ON B/O AGRA DEVELOPMENT FOUNDATION)(6) IA NO. 134453, 134454/2019 AND 3186/2020 (APPLNS. FOR INTERVENTION, DIRECTIONS AND TO BRING ON RECORD STANDARD OPERATION PROCEDURE (SOP) ON B/O AGRA DEVELOPMENT FOUNDATION)(7) IA NOS. 171139 AND 171142/2019 (APPLNS. FOR INTERVENTION AND DIRECTIONS ON B/O AGRA DEVELOPMENT FOUNDATION) (8) IA NOS. 183912, 183918 183919/2019 (APPLNS. FOR INTERVENTION, DIRECTIONS AND EXEMPTION FROM FILING O.T. ON BEHALF OF DR. SHARAD GUPTA)(9) IA NOS. 163898 AND 163904/2019 (APPLNS FOR IMPLEADMENT AND PERMISSION ON BEHALF OF LUCKNOW METRO RAIL CORPORATION)(10) IA D. NO. 153409 AND 153411/2018 (APPLNS. FOR PERMISSION AND EXEMPTION FROM FILING O.T. ON BEHALF OF U.P. STATE BRIDGE CORPN. LTD.)(11) IA NO. 170514 AND 174515/2018 (APPLNS. FOR PERMISSION AND EXEMPTION FROM FILING O.T. ON BEHALF OF U.P. STATE BRIDGE CORPN. LTD.)(12) IA NO. 181267, 181268/2018 AND 181601 (APPLNS. FOR PERMISSION AND EXEMPTION FROM FILING O.T. AND PERMISSION TO WITHDRAW I.A. NO. 181267 ON BEHALF OF U.P. STATE BRIDGE CORPN. LTD.)(13) IA NOS. 196157, 196158 AND 196159/2019 (APPLNS. FOR INTERVENTION, DIRECTIONS AND EXEMPTION FROM FILING O.T. ON B/O DR. SHARAD GUPTA) (14) IA NOS. 15724/2019, 43243/2019 AND 43237/2019 IN I.A. NO. 54455/18 (APPLNS. FOR SUBSTITUTION, CONDONATION OF DELAY IN FILING THE APPL. FOR SUBSTITUTION AND SETTING ASIDE ABATEMENT ON B/O SHABI HAIDER JAFRI)(15) IA NOS. 54455 AND 54459/2018 (APPLNS. FOR IMPLEADMENT AND DIRECTIONS ON BEHALF OF U.P. STATE INDUSTRIAL DEVELOPEMENT CORPORATION LTD.)(16) REPORT NO. 5/2020 DATED 20.1.2020 SUBMITTED BY CENTRAL EMPOWERED COMMITTEE"ONLY" IN W.P. (C) NO. 13381/1984 ARE LISTED."ONLY" NAMES OF THE FOLLOWING ADVOCATES MAY BE TREATED TO HAVE BEEN SHOWN IN THE LIST.PETITIONER-IN-PERSONMR. A.D.N. RAO,MS. ANIL KATIYAR,MR. M.K. MARORIA,MR. G.S. MIKKER, MR. VIJAY PANJWANI,MR. KAMLENDRA MISHRA, MR.ANKUR PRAKASH, MR. RAVI PRAKASH MEHROTRA,MS. APARNA BHAT, MR. E.C. AGRAWALA,MS. MRIDULA RAY BHARDWAJ,MR. SHANTANU KRISHNA, MR. GAURAV GOEL,MR. L.R. SINGHMR. ABHINAV SHRIVASTAVA, ADVOCATES)

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Date : 30-01-2020 These matters are called on for hearing today.
CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SURYA KANT

Counsel for the parties

Petitioner-in-Person

Mr. A.D.N. Rao, AOR

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Mr. Salvador Santosh Rebello, Adv.
Ms. Suhasini Sen, Adv.
Mr. Vijay Prakash, Adv.
Mr. Neeleshwar Pavani, Adv.
Ms. Arzu Paul, Adv.
Ms. Riya Soni, Adv.
Ms. Shraddha Deshmukh, Adv.
Mr. Rajat Nair, Adv.
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Mr. Anurag Tiwari, Adv.
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Mr. Rajesh Kumar, Adv.
Mr. Ashwini Kumar, Adv.

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Ms. Anubha Goel, Adv.
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Mr. Suraj Singh, Adv.

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Mr. Arvind Kumar Sharma, Adv.

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Mr. Shantanu Krishna, AOR
Mr. Shashank Shukla, Adv.

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Mr. Deepesh Raj, Adv.
Mr. Rajesh Kumar, Adv.
Mr. Gaurav Goel, AOR

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Mr. Zaid Ali Subzposh, Adv.
Mr. Tamim Qadri, Adv.
Mr. Saeed Qadri, Adv.
Mr. Lakshmi Raman Singh, Adv.
Mr. L.R. Singh, AOR

Mr. Abhinav Shrivastava, Adv.
Ms./Mr. Sana Kamra, Adv.
Mr. Nirmal Prasad, Adv.

UPON hearing the counsel the Court made the following
O R D E R

I.A. NO.69657/2018 -(Application arising out of note submitted in Court by Mr. M.C. Mehta, Petitioner-in-person on 01.5.2018)

Mr. M.C. Mehta, who is appearing in person, states that it has not been possible for him to visit the area in question as directed by this Court vide order dated 11.12.2019, and prays for further six weeks' time for the said purpose.

Time, as prayed for, is granted.

List the matter after six weeks.

I.A. NOs.3975 & 3976/2018 - For Directions and exemption from filing typed copy of the project profile on behalf of U.P. State Industrial Development Corporation) and I.A. NOs.54455 & 54459/2018 - For Impleadment & Directions @ I.A. No.3634 & 55271 in W.P. © No.202/1995 on behalf of U.P. State Industrial Development Corporation Limited

It is not disputed that the subject matter of Civil Appeal No.782 of 2020 pertains to the leather park which is similar to the subject matter of the instant interlocutory applications.

List the instant interlocutory applications along with Civil Appeal No.782 of 2020 after two weeks.

IA NOS.118708, 118709 AND 118710/2019 For Intervention, Directions and exemption from filing O.T. on behalf of Supreme Glass Works and Ors.

Heard.

At the request of Ms. Aishwarya Bhati, learned Additional Advocate General appearing on behalf of the respondent - State of Uttar Pradesh, list the instant applications after four weeks to meanwhile enable her to ascertain the capacity of the applicant(s) etc.

IA NOS.94794 AND 94795/2019 - For Intervention and modification of order dated 25.11.2004 on b/o Agra Development Foundation, IA NOS. 112182 AND 112185/2019 - For Intervention and Directions on b/o Agra Development Foundation, IA NOS.134453 , 134454/2019 AND 3186/2020 - For Intervention, Directions and to bring on record a copy of the Standard Operation Procedure (SOP) on b/o Agra Development Foundation, IA Nos.171139 & 171142/2019 - For Intervention and Directions on b/o Agra Development Foundation and IA Nos.183912, 183918 & 183919/2019 - For Intervention, Directions and exemption from filing O.T. on b/o Dr. Sharad Gupta

Heard.

At the request of Mr. ANS Nadkarni, learned Additional Solicitor General appearing on behalf of the Archaeological Survey

of India (ASI), list the instant interlocutory applications along with I.A. Nos.3419/2020, 3420/2020, 3424/2020, 4115/2020, 4118/2020, 4119/2020, 15274/2020, 15276/2020, and 15277/2020 in Writ Petition (Civil) No.13381/1984 after four weeks to enable him to file reply affidavit.

IA Nos.163898 AND 163904/2019 - For Impleadment and permission on behalf of Lucknow Metro Rail Corporation

Heard.

At the request of Ms. Aishwarya Bhati, learned Additional Advocate General appearing on behalf of the respondent - State of Uttar Pradesh, list these applications after two weeks.

IA Diary Nos.153409 & 153411/2018, IA Nos.170514 & 174515/2018 and I.A. Nos.181267, 181268 & 181601/2019 - For permission and exemption from filing O.T. on behalf of U.P. State Bridge Corpn. Ltd.

Heard.

These applications seek permission to build the Railway Over Bridges.

We have perused the report no.6 of the Central Empowered Committee (CEE). Paragraph 12 of the said report reads thus follows:-

"Considering that the construction of Railway Over Bridges are necessary to ease the traffic congestion in the proposed three railway inter-sections, that the projects are in public interest, that the constructions of Railway Over Bridges will facilitate the smooth movement of traffic and which in turn is likely to reduce the load of vehicle pollution in the TTZ area, that the number of trees to be

cut/translocated are 103 in respect of all the three Over Bridges projects, that the project authorities have agreed to undertake planting 10 times the number of trees to be felled, that one ha of land identified for plantation of tree in Gata 10 of Mauja Mutavai Tehsil will be at project cost, that the applicants have proposed to translocate 17 trees falling in the project area relating to I.A. No.181601/2019 and that the minimum number of trees will be felled.

The aforesaid Committee has thus approved the proposal for construction of the Railway Over Bridges and the felling of certain trees for the said purpose. The Committee has also approved the translocation of 17 trees subject to certain conditions.

Hence, we direct in pursuance of the permission, to construct the Railway Over Bridges and allow the felling of trees subject to the following conditions :

(a) Only the bare minimum number of trees which are absolutely essential to be removed for implementation of the projects are felled/transplanted;

(b) The Director, Social Forestry Division, Agra, will undertake compensatory planting of 1000 plants of indigenous species in 1 ha of land in Gata No.10 of Majua Mutavai Tehsil, Fatehbad at the cost of the User Agency, U.P. State Bridge Corporation Ltd.;

(c) The boundary of compensatory planting site shall be chain-link fenced on a 2 feet high footwall to protect the plants from being browsed by cattle and other animals;

(d) Provision of watering of plants during summer months specially in the first three years of planting and maintenance are included in the estimate to achieve better success rate;

(e) The funds required for raising the compensatory planting including cost of fencing are deposited with the Regional Director, Social Forestry in a separate Bank Account to be opened for the purpose in a Nationalised bank before issue of permission for felling of trees by the Forest Department; and

(f) the Regional Office of the Ministry of Environment, Forest and Climate Change will monitor the implementation of the afforestation programme.

The action taken report shall be submitted before this Court after four months.

The instant applications stand disposed of in the above terms.

I.A. Nos.196157, 196158 & 196159 of 2019 - For Intervention, Directions and exemption from filing O.T. on behalf of Dr. Sharad Gupta

Issue notice.

As prayed for, Mr. ANS Nadkarni, learned Additional Solicitor General appearing for the Ministry of Environment, Forest and

Climate Change (MoEF&CC) and Ms. Aishwarya Bhati, learned Additional Advocate General appearing on behalf of the respondent - State of Uttar Pradesh, are allowed to file their respective reply affidavits in the meantime.

REPORT NO.5/2020 DATED 20.1.2020 SUBMITTED BY CENTRAL EMPOWERED COMMITTEE IN WRIT PETITION (CIVIL) NO.13381 OF 1984

As prayed for, time to submit report by the Central Empowered Committee (CEE) is extended by four weeks from today.

(SANJAY KUMAR-II)
AR-Cum-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR